NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

:

PETITION NUMBER

: CP 4/2017

NAME OF THE PETITIONER(S)

: Chokalingam Rajavel

NAME OF THE RESPONDENT(S)

: Raja Spiritual Super Market Pvt Ltd +2

UNDER SECTION

: 241

S.N	o. Name (in Capital)	Represented by	Signature
1	S. SATISH	counsed for R3	8.50
2	A G. SATHYA NARAYAWA	Counsel for B, XR2	
	A.M. SPALDHARAN.		Alibert.
₹ .	J. PRADE MUKUMTH ARUMKUMBA	Coursel for Beterown	(D' fatt

ORDER

Shri D Pradan Mukunth Arun Kumar, counsel for petitioner present. Shri A G Sathya Narayana, counsel for R1 & R2 and Shri S Satish, counsel for R3 are present. Counsel for petitioner sought time for filing rejoinder. At request time extended. Put up on <u>01.03.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)